

NOTICE

Date of Publication :25-Mar-2021 Last Date: 17-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 17-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202001295	Ganesh Shetty Adv. for Plaintiff	485-2017-SUMMARY SUIT (59)	
2	U-202001296	Ganesh Shetty Adv. for Plaintiff	900-2018-SUMMARY SUIT (59)	
3	U-202100844	Mohd. Akhtar Mohd Umer Qureshi	87-2016 (3)	
4	U-202100867	Abdussalam Shaikh	5003-2012 (8)	
5	U-202101120	Adv. Ramesh Singh Gogawat (Third Party Application)	3111-2014 (3)	
6	U-202101324	Kesar S. Bhadra	2372-2014 (Record Dept.)	
7	U-202101463	Adv. Syed Zia	409-2010 (6)	
8	U-202101470	Adv Rajesh S Patil	140-2019 (59)	
9	U-202101531	Mr. Anil K. Patel	2956-2019 (3)	
10	U-202101684	L.B.Yadav	5416-1985 (2)	
11	U-202101712	R. S. Tripathi Adv. for Plaintiff	1204-2018 (2)	
12	U-202101750	Adv. Saurabh Talekar	10423-1991 (2)	
13	U-202101776	Mr. Yogesh K. Deshpande	6788-2005 (3)	
14	U-202101875	Disha Deepak Gatad	1942-2013 (1)	
15	U-202101891	Pusha A. Dhole	1296-2014 (9)	

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16	U-202101898	Arun Panikar	2877-2021-STAMP NO. (1)	
17	U-202101916	A.Kalim	766-2021 (8)	
18	U-202101917	K.Mishra	2454-2019 (1)	
19	U-202101923	Adv. Devmani Shukla	652-2021 (11)	
20	U-202101924	Adv. Devmani Shukla	651-2021 (11)	
21	U-202101927	Ms. Sheetal U. Malvankar	3111-2014 (Record Dept.)	
22	U-202101929	Adv. V. T. Dubey	652-2021 (11)	
23	U-202101930	Adv. V. T. Dubey	1242-2020 (11)	
24	U-202101931	Adv. V. T. Dubey	651-2021 (11)	
25	U-202101933	Mr. Uday Sunker Sett	1826-2014 (5)	
26	U-202101935	Rohini M. Amin	2962-2021-STAMP NO. (12)	
27	U-202101944	S. U. Pandey	2144-2008 (12)	
28	U-202101947	Khaitan and co.	1787-2012 (5)	
29	U-202101964	Adv. K. H. Chaturved	412-2019 (28)	
30	U-202101979	Amit S. Kate	14-2021-GUARDIAN PETN. (17)	

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31	U-202101990	Adv. Mr. Mohd Moin Khan	478-2021 (6)	
32	U-202101992	Anil P. Bagwe	386-2019 (4)	
33	O-202000115	Girish N. Mataliya (Def. No. 1 in person)	7793-2000 (9)	
34	O-202100327	Adv. Madhukar Mulay	392-2020-COMMERCIAL SUIT (32)	
35	O-202100363	Adv. Girish B. Kedia	381-2020-COMMERCIAL SUIT (32)	
36	O-202100364	Adv. Girish B. Kedia	392-2020-COMMERCIAL SUIT (32)	
37	O-202100374	Adv. Girish B. Kedia	388-2020-COMMERCIAL SUIT (32)	